

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 8th April, 2024

No. HC.VII-8/2024/3573/A In partial modification to High Court's Notifications bearing No. HC.VII-08/2024/2634/A dated the 20th day of March, 2024, and No. HC.VII-38/2024/3031/A dated the 21st day of March, 2024, the name of Shri Belayet Hussain Mazumdar be read as '*Shri Belayet Hussain Mazumder*'.

By Order
Sd/- Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-8/2024/3574-3586 /A.

Dated 08.04.2024

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. Shri Belayet Hussain Mazumder, Judicial Magistrate First Class, Cachar, Silchar.
9. The Private Secretary to Hon'ble Mr. Justice/Mrs. Justice _____ Gauhati High Court, Guwahati.
10. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
12. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI